Annexure 7															
Name of the corporate debtor: Maiia Commodity Management Private Limited ; Date of commencement of Liquidation: 25th July, 2019, 2022; List of creditors as on: 18th October, 2022															
										,,,,					
							List of operationa	al creditors (Governme	nt dues)						
															(Amount in Rs.)
SI. No.	Details of Claimant		Details of claim received		Details of claims admitted						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by security	Amount covered by	Whether related	% of voting	claim	dues, that may be set	admitted	verification	
					admitted		interest	guarantee	party?	share in CoC, if		off			
								-		applicable					
1	ESI Corporation	Central Government	14.10.2019	35,15,760	35,15,760	NA	0	0	No	No	C	0	0	0	NIL
2	Division - V, Mumbai South	State Government	14.10.2019	3,50,27,851	3,50,27,851	NA	0		No	No	c	0	0	0	
	Commissionerate							0							NIL
3	Assistant Commissioner, Central GST, Mehsana- Division, Gandhinagar Commissionerate	Central Government	03.06.2020	10,66,288	10,66,288	NA	0	o	No	No	C	0	0	0	This claim is admitted in accoradance with IBBI (Liquidation Process)(Second Amendment) Regulations,
Total				3,96,09,899	3,96,09,899										